

**DIVISION BENCH**

**ITEM NO. 128**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA No. 29/2023, CA No. 30/2023, CA No. 40/2023, CA No. 44/2023,  
CA No. 47/2023, CA No. 48/2023 & CA No. 52/2023 IN CP No. 64/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 09<sup>th</sup> November, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>MAHENDRA MOHAN GUPTA &amp; ORS. V/S DEVENDRA MOHAN GUPTA &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>241/242 &amp; 244 OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Ms. Anusha Nagarajan, Sh. Shubham : *For the Respondent No.4 in CA No. Aggarwal, Ms. Aakanksha Bhola & Sh. 52/2023 in & Respondent No.19 in main Suradhish Vats, Advs. CP*

Sh. C.A. Sundaram & Sh. Punit Bali, Sr. : *For the Respondent Nos.1 to 3 in CA No. Advs. assisted by Mr. Rajat Jariwal, Mr. 52/2023/Petitioner in main CP*  
Abhishek Iyer, Ms. Nastassia Khurana,  
Mr. Varad Nath, Ms. Shatakshi Tripathi,  
& Ms. Aayushi Khurana, Advs.

Sh. Navin Sinha, Sr. Adv. assisted by Sh. : *For the Respondent No.3 in main CP*  
Rahul Agarwal, Adv.

Sh. Amit Saxena, Sr. Adv. assisted by Sh. : *For the Respondent No.4 in main CP*  
Yashonidhi Shukla, Sh. Vishal Gehrana  
& Ms. Megha Dugar, Advs.

Ms. Ruby Singh Ahuja, Sh. Vishal : *For the Respondent Nos.1 to 17 in main*  
Gehrana, Ms. Hancy Maini, Ms. Tahira *CP*  
Karanjawala, Sh. Ashotosh P. Shukla,  
Ms. Megha Dugar, Ms. Meghna Mishra  
& Sh. Yashonidhi Shukla, Advs.

**-1/2-**

**-Sd-**

**-Sd-**

Dr. U.K. Chaudhary, Sr. Adv. assisted by : *For the Applicants in CA No. 52/2023 & Sh. Vishal Gehrana & Ms. Megha Dugar, Respondent No.2 & 5 in main CP*  
Adv.

**ORDER**

1. Ld. Sr. Counsels with their assisting counsels are present for their respective parties.
2. A request has been made by the Ld. Briefing Counsel on behalf of the Ld. Sr. Counsel Mr. Kapil Sibal that the Ld. Sr. Counsel is held up in another court and therefore seeks a short accommodation. Ld. Sr. Counsel Dr. U.K. Chaudhary opposes the request, however prays that only a short accommodation be allowed.
3. Matter is adjourned for further hearing on 20<sup>th</sup> November, 2023 higher on the board at 2:00 PM.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

**9<sup>th</sup> November, 2023**

*Bipul Kumar Tiwari*  
*(Stenographer)*